## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:655 ANSWERED ON:24.02.2011 IRREGULARITIES IN MGNREGS Singh Shri Dhananjay

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the amount allocated and released actually State-wise under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the year of 2010;
- (b) the details of the complaints received regarding the irregularities committed under the Scheme and action taken in this regard during the last three years, State-wise;
- (c) whether the Government proposes to amend the existing ratio of 6:4 of material and labour under MGNREGS; and
- (d) if so, the details of new labour rates and names of new works likely to be included under MGNREGS?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): Mahatma Gandhi NREGA is a demand based legislation. Funds are released to the States/UTs base on the labour demand arising at the field level. Hence, no allocation of funds is made for its implementation. State-wise funds released so far are given in the Annexure-I.
- (b): A total of 1327 complaints regarding irregularities in the implementation of MGNREGA had been received in the Ministry up to the end of financial year 2009-10. As implementation of the Act is done by the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act, all complaints received in the Ministry have been forwarded to the concerned States for taking appropriate action as per law. State-wise number of complaints received up to 31.3.2010 is given in the Annexure-II.
- (c): No, Sir.
- (d): At present, there is no proposal to include new works under Mahatma Gandhi NREGA.